

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL.
JUDGE(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

MODIFIED ORDER

In partial modification of earlier duty roster vide order no. E-19761-19806/DJ/Lockdown/Admn/RADC/2020 dated 29.10.2020, the following officials are directed to perform their duties in the Copying Agency, Rouse Avenue District Court Complex, New Delhi on the dates mentioned against their names from (10.00AM to 5.00PM) subject to strict observance of the conditions qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

COPYING AGENCY				
Sr. No	Dates	Name of Officials Sh. / Ms.	Designation	Mobile no.
1	07.11.2020, 10.11.2020, 12.11.2020, 18.11.2020, 20.11.2020, 23.11.2020, 25.11.2020, 27.11.2020	RITA BALA	SJA	8076819468
		RAMA SHARMA	SJA	9654197237
		ARVINDER KAUR	JA	9650854646
		KUNDAN LAL	JA	8287644733
		RAHUL KUMAR	JJA	9717829823
2	06.11.2020, 09.11.2020, 11.11.2020, 17.11.2020, 19.11.2020, 21.11.2020, 24.11.2020, 26.11.2020, 28.11.2020	RAJESH THUKRAL	SJA/ Br. In-charge	9971000329
		NIKHIL KUMAR	JA	9999676564
		RAKESH DUTT	JA	9211782669
		MANOJ KUMAR SINGH	JJA	8800331317

1. Ms. Suneet Singh Rawat, Peon shall perform their duties as per earlier duty roster dated 29/10/2020.
2. In case, if any official is not in a position to attend the duties as per roster on account of unforeseen exigency, such official shall timely intimate to their Branch In-Charge, who shall make necessary alternative arrangement.
3. All the Officials posted at Rouse Avenue District Court Complex are directed not to leave the station under any circumstance. They shall remain available on call and would be deemed to be on duty, as in case of any urgency, they can be called upon to report for duty immediately.

This order has been issued with prior approval of Ld. Principal District & Sessions Judge, RADC(officiating).

Sd/-
(VIMAL KUMAR YADAV)
Officer In charge (Administration Branch)/
Spl. Judge (PC Act) CBI, RADC, Delhi.

No. E- E20272-20278/DJ/Lockdown/Admn/RADC/2020

Dated: 05.11.2020

Copy forwarded digitally to:

1. Ld Principal District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. Ld Officer Incharge, Copying Agency at Rouse Avenue Court, New Delhi
3. The Branch Incharge, Copying Agency at Rouse Avenue Court, New Delhi with the request to circulate amongst the staff working under their control.
4. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.
5. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
6. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-
Officer In charge (Administration Branch)/
Spl. Judge (PC Act) CBI, RADC, Delhi.